

**BENCH-II**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CA (IB) NO.300/KB/2017

**CORAM: Hon'ble Member (J) Ms. Manorama Kumari**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>th</sup> July, 2017, 10.30 A.M**

Name of the Company		44 Noida Infratech (Two) Pvt Ltd -Vs- Falcon Consultancy Pvt Ltd		
Under Section		7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	

19-07-2017 – CA (IB) No. 300/KB/2017 –44 Noida Infratech(Two) Pvt. Ltd. Vs.  
Falcon Consultancy Pvt. Ltd.

ORDER

No one is representing the financial Creditor on repeated call.

Fix on 26-07-2017 for necessary orders.

*Sd/-*

MANORAMA KUMARI  
MEMBER(J)